

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 210

CA-479/2021

In

117/241/242/ND/2019

IN THE MATTER OF:

M/s. Parmesh Kumar

Vs.

M/s. Sudhir Chauhan

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 241/242

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Vinod Chaurasia

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.06.2023.

Sd/-
(Court Officer)